## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TCP/156/2016

NAME OF THE PETITIONER(S)

: Gangotri Textiles Limited

NAME OF THE RESPONDENT(S)

: M/s Jagannath Textile Company Limited & 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

G. M. MOHAN Kumar For Vidhya shankar 8. Manjula Duri, Adr For KSR XLO

For Applicant/peritioner SManny

**ORDER** 

Ms S Manjula Devi, counsel for petitioner present. Shri G V Mohan Kumar, counsel representing senior counsel for respondents present. Counsel for petitioner stated that they have filed two CAs, one for impleading the parties and the other for amendment of the CP. Copy of both the CAs were furnished to the other side. Counsel for respondent prayed time for filing counter in the CAs. Time extended at request. Put up on 18.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)